

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 307 OF 2019

Dated: 15th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Haryana Power Purchase Centre		...	Appellant(s)
	Vs.		
Haryana Electricity Regulatory Commission & Anr.		...	Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki

Counsel for the Respondent(s) : Mr. Varun Pathak for R-2

ORDER

Four weeks time is granted to file rejoinder.

List the matter on **28.11.2019**.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk